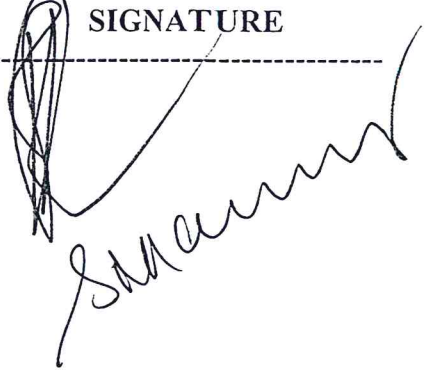


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/193/2018
PETITION NUMBER : CP/14/2018
NAME OF THE PETITIONER(S) : KIMS BELLEROSE INSTITUTE OF MEDICAL SCIENCES &
1
NAME OF THE RESPONDENT(S) : JUBY M.DEVASIA
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
	Dr. K. S. Ranichandran, PCS S. Manjula Devi, ADV M. K. Preetha, ADV For KSR & Co	For Applicant/ Respondent	
	MAHESH KUMARS	For Respondent/ <u>ORDER</u> Applicant	S. Mahesh K

Counsel for the Applicant / Respondent present. Counsel for the Respondent /
Applicant present. Put up on 31.07.2018.

-54-

(S VIJAYARAGHAVAN)
Member (Technical)

-54-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)